Written Answers

47. SHRI M. VALIULIA: Will the Minister for COMMUNICATIONS be pleased to state the number of villages in India that had postal delivery fre quencies at longer intervals then once a week on the 31st March of each year from 1950 onwards?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR) : A statement is laid on the Table of the Sabha. (*See* Appendix XI, Annexure No. 31.)

INCOME FROM JOY FLIGHTS

48. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) the income derived by giving joy flights to the public during the years 1954-55 and 1955-56; and

(b) the places at which these flights were given?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). A statement giving the requisite information is aooendH fC »e Appendix XV, Annexure No. 32.)

Compensation paid on account of Mine Accidents

49. SHRI M. VALIULLA: Will the Minister for LABOUR be pleased to state the amount of compensation paid on account of accidents in mines in each year from 1950 onwards ?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : Available information is given below: —

Year Compensation (Rs.)

1950* 489.808

1951f 511,552

◆Exclude* information relating to Bihar, Orissa and Delhi.

tExcludes information relating to Bihar, Coorg, Delhi, Orissa and partly Assam.

1952	973,655
1953	1,063,632
1954	946.285

The figures relate only to the old Part 'A' States and Ajmer, Delhi, Coorg and Andaman and Nicobar Islands.

to Questions

CIGARETTE FACTORIES OWNED BY FOREIGNERS

50 SHRI M. VALIULLA : Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state:

(a) the number of cigarette factories in India that are owned by foreigners; and

(b) the annual output of such factories?

THE MINISTER FOR COMMERCE AND CONSUMER INDUSTRIES (SHRI MORARJI DESAI) : (a) and (b). A statement is attached. (See Appendix XV, Annexure No. 33)

FORWARD MARKETING OF COMMODITIES

51. SHRI M. VALIULLA: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state :

(a) the commodities in which forward marketing is allowed at present; and

(b) the places at which such forward marketing is allowed?

t[THE MINISTER FOR COMMERCE AND CONSUMER INDUSTRIES (SHRI MORARI DESAI: (a) and (b). A statement is attached.

STATEMENT

Name of the co in which forwa ing :s aliowed.		Centres
Cotton Castorseed and	Bombay, Indor Bombay,	e and Ujjain. Ahmedabad
unu	Hyderabad.	Groundnut
Bombay, Dhoraji, Jamnagar,		
	Veraval and	i Adoni.
Lir'seed	Bombay.	
C ittonseed	Bombay	Ahmedabad &
Ujjain.		
G.'oundnut	Rajk >t, Bha	ynagar, Delhi
and		
Oil	Adoni.	
Turmeric	Sangli.	

580